
CENTRAL RESEARCH INSTITUTE, KASALI (BIO-MEDICAL ENGINEER) RECRUITMENT RULES, 1990

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SCHEDULE 1 :- SCHEDULE

CENTRAL RESEARCH INSTITUTE, KASALI (BIO-MEDICAL ENGINEER) RECRUITMENT RULES, 1990

In exercise of the powers conferred by the proviso to Art.309 of the Constitution, and in supersession of the Central Research Institute, Kasali (Bio-Medical/Chemical Engineer) Recruitment Rules, 1977 except as respect things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Bio-Medical Engineer, in the Central Research Institute, Kasali, namely:-

1. Short title and commencement :-

- (1) These rules may be called the Central Research Institute, Kasali (Bio-Medical Engineer) Recruitment Rules, 1990.
- (2) They shall come into force on the date of their publication in the Official Gazette.

2. Number of posts, classification and scale of pay :-

The number of the said posts, its classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age limit, qualification etc :-

The method of recruitment, age limit, qualification and other matters relating to the said post shall be as specified in columns 5 to 14 of the said Schedule.

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